

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 183 of 2011  
and IA-272 of 2011**

**Dated: 28<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Bhakra-Beas Management Board  
& Ors.**

**.... Appellant (s)**

**Versus**

**C.E.R.C. & Anr.**

**...Respondent(s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran, Mr. Anand K. Ganesan and  
Ms. Swapna Seshadri

Counsel for the Respondent(s): \_\_\_\_\_

**ORDER**

Admit. Issue notice to the Respondents in the appeal as well as in IA 272  
of 2011. Dasti service is permitted.

Post the matter on **14<sup>th</sup> December, 2011.**

**(P.S.Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

Ts/ak